PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 07.09.2026

No. 1183 **A:** The Hon'ble Court have been pleased to post Sri Ravinder Singh, Principal Judge (Family Court), Nalanda as Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna, with effect from the date he assumes charge of his office.

By order of the Hon'ble
High Court
Sd/- Rupesh Deo
Registrar General

Memo No : 82531-82557 **/ Dated, Patna the** 07 **.09.2026**

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna/ Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ O.S.D. (Infrastructure), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / The Principal District and Sessions Judge, Nalanda/ S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna/ S.O. I/C, Selection and Appointment Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna for information and necessary action.

{Sri Ravinder Singh is directed to make over charge of his present assignment in consultation with Sri Prajesh Kumar, Registrar -cum- Secretary, Patna High Court Legal Services Committee, Patna.}

(-) For Sri Singh only.

Registrar General